

**Annexure-1**

**Name of the corporate debtor: Enviiro Bulkk Handling Systems Private Limited; Date of commencement of liquidation: 27.03.2019.; List of stakeholders as on: 24.06.2019**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Invent Assets Securitisation & Reconstruction Private Limited	-	26.04.2019	97,45,88,605.19	97,41,50,480.19	Secured		Yes	<p>1. All that piece and parcel of the Office, 2nd Floor, totally admeasuring area about 3820 Sq.ft., built-up area and 1000 sq.ft., parking area+Terrace area 3820 sq.ft. in the building known as “Vijay Market”, constructed on the Plot No. F-12, at Village-Chinchwad, Taluka-Haveli, District-Pune, within the local limits of Pimpri Chinchwad, New Town Development Authority and Pimpri Chinchwad Municipal Corporation &amp; under the jurisdiction Sub-registrar Haveli, Pune.</p> <p>2. All that piece and parcel of the Flat No.5, situated on 2nd Floor, admeasuring 895 Sq.ft. in the housing scheme known as “Aditya Heights Apartment Condominium” constructed on the property, situated at Village-Chinchwad, Taluka-Haveli, District-Pune, within the local limits of Pimpri Chinchwad Municipal Corporation and under the jurisdiction of Sub-registrar Haveli, District-Pune.</p>					438125		

									<p>3. All that piece and parcel of the landed property admeasuring 9505.46 Sq/mtrs. together with construction raised/to be raised thereon bearing private Plot No.1-12, out of Gat No. 1605, Dehu Road, Chikhali, lying and situated at Village-Chikhali, Taluka-Haveli, District-Pune, within the local limits of Sub-registrar, Haveli &amp; Pimpri Chinchwad</p> <p>4. All the movable fixed assets of the company. (excluding vehicles charged to other banks) and entire current assets (both present and future) of the company</p>								
2.	Saraswat Co-operative Bank Limited	-	-	37,15,70,488.16	37,15,70,488.16	Secured		Yes	Same as above.			-	-	-	-	-	-
	Total			<b>1,34,61,59,093.35</b>	<b>1,34,57,20,968.35</b>												<b>92.15%</b>